

HIGH COURT OF ANDHRA PRADESH::HYDERABAD

ADDENDUM TO NOTIFICATION No. 15/2014-RC, DATED 01.02.2014

For appointment to the posts of Civil Judge (Junior Division)

Vacancy position

In continuation of the High Court's Notification No.15/2014-RC, dated 01.02.2014 inviting applications for recruitment to 97 posts of Civil Judge (Junior Division), (78 vacancies under direct recruitment and 19 vacancies under recruitment by transfer) in the A.P.State Judicial Service, the break up of the 19 vacancies, notified under recruitment by transfer category, is hereunder:

Break-up of vacancies under Recruitment by Transfer

OC = 15
SC = 3(1W)
ST = 1(W)

19

HYDERABAD
DATED 24.02.2014


REGISTRAR GENERAL
FAC. REGISTRAR(RECRUITMENT)
HIGH COURT OF ANDHRA PRADESH

HIGH COURT OF ANDHRA PRADESH :: HYDERABAD

NOTIFICATION

ROC No.15/2014-RC

Dated 28-02-2014

REF:G.O.Ms.No.27 LAW (LA & J SC.F) Department, dt:21-02-2014.

In continuation of the High Court's Notification No.15/2014 issued for recruitment of candidates for 97 posts of Civil Judge (Junior Division) (78 under direct recruitment and 19 under recruitment by transfer), it is hereby informed that as per the recommendation of the High Court of A.P., the Government of Andhra Pradesh have issued orders cited, amending the sub-rule 2(d)(ii) of rule 4 of the A.P.State Judicial Service Rules, 2007, which is as follows:

i)“Categories 5 and 6 of Division – 1;
Categories 1 to 4 **and Category 5**
(a) of Division – II of the Andhra
Pradesh High Court Service;”

In view of the said orders of amendment, the approved probationers' / confirmed members working in the category of Typists are made eligible to apply for the post of Civil Judge (Junior Division) under recruitment by transfer category in the A.P. State Judicial Service.



REGISTRAR GENERAL
FAC REGISTRAR (RECRUITMENT)